

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

16.1.2007

CP 33/2006

Mr.P.N.Jatti, counsel for applicant/petitioner.
Mr.Gaurav Jain, counsel for respondents.

The applicant/petitioner has filed this CP for the alleged violation of the interim order dated 14.3.2006, passed in OA 102/2006.

The respondents have filed their reply. In the reply they have explained the circumstances under which the order dated 21.8.2006 was passed by them in violation of the interim order dated 14.3.2006. The respondents have submitted that now they have passed fresh order in conformity with the interim order passed by this Tribunal.

In view of this subsequent development, the present CP do not survive, which is accordingly dismissed. Notices issued to the respondents are hereby discharged.

Ch
Shukla
(J.P.SHUKLA)
MEMBER (A)

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*7/2/07
(S)*

Chauhan
(M.L.CHAUHAN)
MEMBER (J)